## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 2945 TO BE ANSWERED ON 6<sup>TH</sup> AUGUST, 2025

#### **BHORAMDEV SAHAKARI SUGAR FACTORY**

#### 2945. SHRI SANTOSH PANDEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Government has received any complaints regarding irregular purchase, sale and rate fixation of sugarcane syrup and molasses from the ethanol plant at Bhoramdev Sahakari Sugar Factory Kabirdham in the Rajnandgaon Lok Sabha constituency, if so, the details thereof;
- (b): whether it is true that the rate for purchase and sale of molasses fixed without tender by the cooperative sugar factory, the recovery of money created from the factory by purchase and sale through re-tender, if so, the details thereof;
- (c): whether molasses is distributed by the cooperative sugar factory through pipeline; and
- (d): if so, the details thereof along with the molasses distributed during the last three year?

#### ANSWER

### MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

#### (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): Central Government has not received any complaint regarding irregular purchase and sale and rate fixation of sugarcane syrup and molasses from the ethanol plant at Bhoramdev Sahakari Sugar Factory Kabirdham in the Rajnandgaon Lok Sabha constituency. However, State Government of Chhattisgarh has received complaint made by Hon'ble Member of Parliament Shri Santosh Pandey on the aforesaid subject.
- (b): No.

- (c): Yes, molasses is being distributed by the cooperative sugar factory through pipeline.
- (d): Details of molasses distributed by the Sugar Factory through pipeline during the last three years are as follows:

Year	Quantity of Molasses (MT)
2022-23	50
2023-24	Nil
2024-25	4100

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